

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4448
ANSWERED ON:19.05.2006
ACCOMMODATION TO VVIPs
Murmu Shri Rupchand

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of VVIPs in occupation of Government accommodation unauthorizedly;
- (b) the number of VVIPs evicted from the unauthorised accommodation during the last three years;
- (c) whether all of the unauthorised occupants have been evicted; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

- (a): Fourteen VVIPs including MPs, Ex. MPs, family of Late Ministers and Security protectees are in occupation of accommodation unauthorizedly.
- (b): Four VVIPs have been evicted from the unauthorized occupation during the last three years.
- (c): No, Sir.
- (d): Following VVIPs have been evicted from unauthorized occupation:
 1. Sh. Abdul Ghafoor, Ex. Minister and Special Diplomatic Emissary;
 2. Dr. Raman Singh, Ex. Minister;
 3. Sh. Vinod Khanna, Ex. Minister; and
 4. Dr. R.K. Caroli, Eminent Cardiologist.